

**GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS**

LOK SABHA

**UNSTARRED QUESTION NO. 367
ANSWERED ON FRIDAY, THE 03RD FEBRUARY, 2017/MAGHA
14,1938(SAKA)**

VERIFICATION OF COMPANIES REGISTERED UNDER RoC

QUESTION

367. SHRI KONDA VISHWESHWAR REDDY:

Will the Minister of CORPORATE AFFAIRS

कारपोरेट कार्य

मंत्री

be pleased to state:

- (a) the total number of companies registered with Registrar of Companies (RoC) as on date;**
- (b) whether the Government has adopted/devised any mechanism to verify the address of a registered companies in the country and involve a number of personnel for the purpose; and**
- (c) if so, the details thereof along with the number of such personnel involved therein?**

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF CORPORATE AFFAIRS**

(SHRI ARJUN RAM MEGHWAL)

कारपोरेट कार्य मंत्रालय में राज्य मंत्री

(श्री अर्जुन राम मेघवाल)

(a): The total number of companies, registered with Registrar of Companies as on 31.12.2016 is 16,13,371.

(b)&(c): As per Section 12 of Companies Act, 2013 read with Rule 25(1) of Companies (Incorporation) Rules 2014, verification of the registered office shall be filed by a company in Form No. INC 22 with Registrar of Companies within 30 days of incorporation, and within 15 days from the date of shifting of the registered office, if applicable. The e-form INC 22 needs to be digitally signed by a director and certified by a practicing professional.
